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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH
AT HYDERABAD

O.A.No. 421 OF 1997.

Date of Order:26-3-1998.

Between:

G.Raj Kumar. Applicant

and

1. The General Manager,
India Government Mint(IG MINT)
Mint Compound, Saifabad,
Hyderabad-500 004.
2. The Government of Andhra Pradesh,
represented by the District
Employment Officer,
Hyderabad District Employment Exchange
(Clerical and Technical),Chikkadpally,
Hyderabad.

.... Respondents

COUNSEL FOR THE APPLICANT :: Mr.K.Nageswara Reddy

COUNSEL FOR THE RESPONDENTS: Mr.N.R.Devaraj (R.1)

: Mr.P.Naveen Rao(R.2)

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER(ADMN)

AND

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER(JUDL)

: ORDER:

ORAL ORDER(PER HON'BLE SRI R.RANGARAJAN, MEMBER(A))

Heard Mr.K.Nageswara Reddy, learned Counsel for the Applicant,
Mr.W.V.Satyanarayana for Mr.N.R.Devaraj for the Respondent no.1,
and Mr.Phaniraj for P.Naveen Rao for the Respondent no.2.

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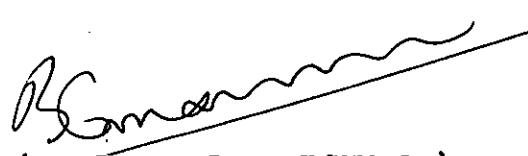
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2. The learned Counsel for the Official Respondent has filed a letter dated:8-3-1998 stating that the applicant herein was admitted for the Interview as per the Interim Order dated:10-4-1997 and selection has been finalised. On further questioning, the learned Counsel for the Respondent further submitted that the applicant has been placed first on the list.

3. In view of the above, the Tribunal has no objection if the applicant is posted in accordance with the selection proceedings.

4. The C.A. is disposed of as above. No costs.


(B.S.JAI PARAMESHWAR)
26.3.98
MEMBER(J)


(R.RANGARAJAN)
MEMBER(A)

Dated: this the 26th day of March, 1998

Dictated in the Open Court

DSN

DR

OA. 421/97

Copy to:-

1. The General Manager, India Government Mint (DG MINT), Mint Compound, Saifabad, Hyderabad.
2. The District Employment Officer, Hyderabad District Employment Exchange (Clerical and Technical), Chikkadpally, Hyderabad.
3. One copy to Mr. K.Nageswara Reddy, Advocate, CAT., Hyd.
4. One copy to Mr. N.R.Devaraj, Sr.CGSC., CAT., Hyd.
5. One copy to Mr. P.Naveen Rao, Advocate, CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate.

srr

15/4/98
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II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

DATED: 26/3/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in

O.A.NO. 421/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

